MINISTER OF PETRO THE AND CHEMICALS LEUM (SHRT M. S. GURUPADASWA MY): (?.) Oil expbration activity is going to b: continued during the Eighth Plan period by oil and Na-" tural Gas Commission in both onshore and offshore Bongal Basin and by Oil India Ltd. in Offshore Bengal Bis n. Exploration acti vities will be continued on the basis of :xploratior leads obtained from time to time.

(b)Areas earmarked for oil exploration in the onland part of Bengal Basin are in and around Nadia District, Midnapur District, Murshidabod District, in the areas ad joining Purn.a Basin and the

plains South of Himalayan Foot-Hills. In the offshore, the area earmarked for oil exploration in the Bengal Bisin lies in the south of Contai upto the water depth of 18 meters.

(c) The Plan outlay for this purpose will be decided only after the finalisation of Eighth Plan as a whole.

Incentives for non-conventional Energy Producers

671. SHRI S. K. T. RAMA-. CHANDRAN : Will the Minister of ENERGY be pleased to state :

(a) whether incentives are extended to the producers of non-conventional energy;

(b) if so, whether the incentives are common to all types of nonconventional energy producers ;

(c) if there is any variation in extending incentives, what are the reasons therefor;

(d) whether Government propose to provide similarl incentives to all types of non-conventional energy producers;

(e) whether any public financial institutions have been established to assist non-conventional energy pxoducers; and

(f) whether these institutions have their regional branches; if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIt MOHD. KHAN) : (a) Yes, Sir, incentives are extended by the Government of India to the users and manufacturers of equipment for production of energy from non-conventional energy sources.

(b) to (d) The incentives extended by the Central Government include accelerated depreciation allowance on plant and machinery, exemptions from excise and customs duties on specified renewable energy devices and systems, scientific and instruments technical and equipments, de-licensing of equipments for exploitation of non-conventional sources of energy, financial subsidies, and provision of loans by financial institutions on concessional terms. These incentives are common to similar systems and devices, equipments, and scientific and technical instruments ; however, incentives such as subsidies and concessional loans and customs duties may vary from cuse to case depending upon, inter-alia, technology, indigenous availability of materials, components and devices, and the scheme to be implemented.

(e) and (f) While the Indian Renewable Energy Development Agency has no regional branches, various other financial in titutions which also provide credit on concessional terms for the manufacture and UM of renewable energy systems, havu branches in different regions of the country.

Growth rate of industrial production

672. SHRI S. K. T. RAMA-CHANDRAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been a steady increase in the growth rate of industrial production since 1985 onwards; and

(b) what is the gross value of industrial production in the country since 1985-86 onwards, year-wise?

THE MINISTER OF INDUS-TRY (SHRI AJIT SINGH): (a)* According to Index of Industrial production compiled by C S. O., the following rates of growth have been observed for the periods 1985-86 to 1988-89:

Year	% Growth Rate
1985-86 .	8-7
1988-87 .	9-1
1987-88.	. '. 7-3
1988-89 .	8-8
1989-90.	5-2
(April-November)	

(b) According to the National Accounts Statistics brought out by C. S. O., gross value added in the

industrial sector for the periods 1985-86 to 1988-89 are as follows:—

Gross Value added in industrial sector Rs. Crores (Mfg. Mining Year and electricity) 55399 1985-86. 1986-87. 62722 1987-88. 67541 (Provisional) 78148 1988-89. (Quick)

Price Control on Oxyfederine HCL.

673. SHRI JAGESH DESAI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the number of repre sentations received for inclusion of Oxyfederine Hcl. under price control by his Ministry and Kelkar Committee from the date of exclusi on of this drug upto 20th February, 1990;

(b) what was the basis given in such representations in support of inclusion of this drug;

(c) whether it is a fact that a number of other drugs which do not fulfil any of the exclusion criteria have been price decontrolled; and

(d) if so, what are the names of those drugs for which representations * have been received for inclusion under price control?

THE MINISTER OF PETROL-EUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY) : (a) and (b) The details of all the representations received for inclusion of Oxyfederine Hcl. under price control are not readily available. However, during 1989, six letters on the